

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES**

**LOKSABHA
UNSTARRED QUESTION NO. 3643
TO BE ANSWERED ON 17TH DECEMBER, 2024**

Housing Project of National Scheme of Fishermen

†3643. Shri Devesh Chandra Thakur:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

(a) whether the amount allocated for construction of houses under the housing project of National Scheme of Welfare of Fishermen is not adequate for construction of houses;

(b) if so, whether the Government has implemented any new scheme in this regard; and

(c) if so, the details thereof?

ANSWER

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) to (c): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing a flagship scheme 'Pradhan Mantri Matsya Sampada Yojana (PMMSY) - A scheme to bring about Blue Revolution through sustainable and responsible development of fisheries sector and welfare of fishermen in India' with an investment of Rs.20,050 crore for development of fisheries in all States/ Union Territories. While the provision for providing housing facilities to the fishermen communities has not been envisaged under PMMSY, this scheme inter-alia envisages several welfare related activities for fishers and fish farmers including; (i) development of Integrated Modern Coastal Fishing Villages in the maritime States/UTs with an aim to maximize economic and social benefits to coastal fishers while minimizing environmental degradation through sustainable fishing practices, (ii) insurance with a coverage of Rs.5.00 lakh against accidental death or permanent total disability, Rs. 2.50 lakh against accidental permanent partial disability and Rs. 25,000 against accidental hospitalization, (iii) livelihood and nutritional support for socio-economically backward active traditional fishers families for conservation of fish resources during fishing ban/lean period. Besides, Under the Centrally Sponsored Scheme on Blue Revolution: Integrated Development and Management of Fisheries implemented erstwhile from 2015-16 to 2019-20, a total of 18,886 houses for fishermen were sanctioned and central funds of Rs 104.69 crore was released for the purpose to various States and UTs.